NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER

PETITION NUMBER

: TCP/235/ (IB)/2017

NAME OF THE PETITIONER(S)

: MARDIA SONS HOLDINGS PVT LTD

NAME OF THE RESPONDENT(S)

: SHAPRE INFOTECH INDIA LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

______ DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ORDER

Matter called. No representation on behalf of the Petitioner. As seen from the record, the Registry has sent notice to the Petitioner, the same has been returned with the endorsement that no such Company is existing there. Therefore, since the notice has been sent in the interest of the Company and it returned, it seems that the Petitioner is not interested to pursue the petition. Therefore, the petition is **dismissed in default.**

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(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) (CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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